## GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:1548 ANSWERED ON:06.03.2013 LOST OF DATA FOR UID Dutt Smt. Priya Sunil

## Will the Minister of PLANNING be pleased to state:

(a) Whether large amount of data including Biometric data collected by Unique Identification Authority of India (UIDAI) has been lost;

(b) if so, the details thereof;

(c) whether the Ministry has conducted any inquiry to fix the responsibility of the persons/agencies who are responsible for the data loss; and

(d) if so, the details thereof and the action taken in this regard?

## Answer

## MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS & PLANNING (SHRI RAJEEV SHUKLA)

(a) to (d) Unique Identification Authority of India (UIDAI) is implementing the Aadhaar project in partnership with various States/UT Governments/Financial Institutions/India Post/Registrar General of India etc. The enrolment agencies are engaged by these partners to carry out enrolments in the field for undertaking biometric & demographic data collection for the Registrars, which is then shared with UIDAI for processing & generation of aadhaar. UIDAI has provided them with standardised enrolment software, processes & guidelines. The data uploaded by the field agencies is checked for integrity by decrypting it and any data which does not meet this integrity criterion is not accepted for processing. In all such cases, the resident has to be re-enrolled. Payment to the Registrars is made by the UIDAI only on successful generation of an Aadhaar.